

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/781

Date: 20.10.2023
19.12.23

PUBLIC NOTICE

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (Practice & Procedure Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, and affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with Court Fee of Rs. 1000/- (One Thousand only) per affidavit which is to be paid in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi". The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161, in person during the working hours. No further correspondence in this regard will be entertained.

Sl. No	Date of Letter	Subject Matter	Name & Address of the Complainant
1	28.08.2023 (by E-mail)	SEIAA and WBPCB submit false reports, it is, mentioned in the report that hospital and residential entrance is on opposite side. But Hospital Emergency gate and their parking is just next to residential entrance. Hospital wastes was thrown in the dumping area of residents which were played and torn by the street dogs regularly regarding running of a hospital named JBCH PRAKITI in residential gate complex named Godrej Prakrit at 187 f/1 BT Road, Sodepur, Kolkats 700115.	Sh. Ajay Kumar Everest 1012 & Ms. Suman Desarkar. Resident of Godrej Prakritiat at 187 f/1 BT Road, Sodepur, Kolkats 700115
2	31.08.2023, 06.09.2023 (by E-mail)	Regarding mobile tower installed by one Mr. Santu Dey, without necessary permission nearby house of complainant i.e. at S/O Rajarhat tentultala, Purbachal Lane 19/1 Kolkata 700136	Sh. Pranab Kundu S/o Panchu Gopal Kundu, Rajarhat Tentultala, Purbachal Lane

			19/1 Taan Mitra Sarani, Kolkata-700136.
3	03.09.2023 (by Post) & 15.09.2023 (by email)	Tea trees and Tree being uprooted due to laying of gas pipeline must be stopped in 2014- 2016 around 10 hector of tea trees and Trees were uprooted in the name of development. Again, today tea trees are being sacrificed in Bagrakote Tea Garden in district Jalpaiguri.	Sh. Aghan Moktan, Founder President Adivashi Gorkha Sanyukta Samiti & National General Secretary Progressive Union Plantations Workers' Bagrakote Tea Garden Dist. Jalpaiguri West Bengal Sh. Milan Kundu and PS-Bishnupur, Dist-Bankura (WB)
4	04.09.2023 (by email)	Complaint Regarding Unauthorized Tree Cutting by Peerless Nagar, Panihati and urged to take the following actions: Conduct an On-Site Investigation, Enforce Appropriate Penalties, Restoration and Compensatory Planting & Awareness and Education	Sh. Bishwadeep Dutta C19/202, Peerless Nagar, PO-Panihati North 24 Parganas, WB, Pin - 700114
5.	07.09.2023 (by post)	Creation of Environmental Pollution And Health Hazards Due To Running Of Poultry Farm within Residential Area by Mr. Manik Kundu R/o VPO-Janta, Manik Kundu, S/o Late Nimai Kundu VPO Janta, PS Bishnupur Dist Bankura, State WB. This Poultry Farm is running without following the siting criteria of CPCB.	Sh. Milan Kundu and Others R/o VPO - Janta, PS- Bishnupur, Dist- Bankura- WB
6	09.09.2023 (by post)	Grievance against construction of multistoried building in violation of legal regulations at Rishra under Dist - Hooghly adversely affecting the environment. The complainant being a devoted Environmental Activist earnestly prayed before Your Lordship considering the serious demeanor of the situation after taking as suo moto cognizance of the issue and start an earliest enquiry.	Dr. Asha Kulkarni, Green Activist, Attached with Greta Thunberg Foundation, Diomond Harbour Road, Pashchim Barisha, Kolkata - 700063
7	11.09.2023 (by post)	Complaint against:- (1) Samad Ali Molla son of Ramjan Ali Mollah Late (2) Aamna Behum w/o Md. Salim Ansari (3) Md. Nayeem S/o Abdul Gafoor (4) Md. Mokim S/o Taslim all are of Bankra New Mondal Para, P.S. Domjur and District Howrah for filling up agricultural land i.e. SALI LAND as well as on Danga Land which are used as "Pond" Water Body" and trying to build Club over the Sali Land & Danga Land which may be	Md. Shamim S/o Late Phool Mohammad R/o Premises no. 7, Cowies Ghat Road, PS Shibpur, Dist Howrah - 711102

		collapsed at any point of time and said illegal structures may take the life of 100 of Local person in one time.	
8	15.09.2023 (by email)	Regarding the dumping of waste in the village of Poiwan. Aurangabad, (Bihar). (Same Complaint received on 25.07.2023 and OA 89/2023/EZ registered on same issue)	Sh. Akshay Kumar Singh & Sh. Shiv Kumar Singh, Mukhiya of Gram Panchayat
9	15.09.2023 (by post)	Illegal construction of multipurpose hall on bagha canal land in Palsara Tahsil, Gopinathpur, Ganjam Odisha at Mouza 1321, Samantara Bandha Addi, Plot no. 1289, 1287, 1288 Baghua Canal Addi. (letter is originally in Odia vernacular)	Sh. Manasa Ranjan Tripathy, Secretary, Office of the Citizen's Forum, Polasara, Ganjam, Odisha - 761105.
10	16.09.2023 (by post)	Use of fly ash brick for beautification of road, park and house under the scheme of PMAY, at Block- Soroda, Ganjam, Odisha. (letter is originally in Odia vernacular)	Mass petition by villagers of Block-Soroda, Ganjam, Odisha.
11	24.09.2023 (by post)	Large scale tree-cutting particularly big teak wood trees & Herbarium trees by Sh. Bibhutikanta Das S/o Late Surendranath Das & Sh. Asit Kumar Mohantyu S/o Batakrushna Mohanty both are of the same village, Madhusasan, P.O. - Garadpur & Madhusasan village itself, even if, big teak wood tree and Herbarium trees on the land plot belonging to an ancient public deity i.e. shree Dadhibaman Jew (Lord Jagannath), temple located at the above mentioned area & its adjoining area wherein the authorities concerned are mute-spectators. He has requested to ascertain its veracity & take immediate action to stop the illegal tree cutting in the area.	Sh. Durga Prasad Das, Hereditary Trustee of Shree Dadhibaman Jew (Lord Jagannath), Temple at Madhusasan, PO - Gadijang, Dist - Kendrapada, Odisha
12	28.09.2023 (by email)	Application against shifting of Chanrakona Central Bus stand from ward no-4 to ward no-5 of Chandrakona Municipality area. Many ancient trees exist in ward no. 5 where the Bus Stand is proposed to be transferred and if they are chopped, balance of environment will be interrupted and pollution will grow. (letter is originally in Bangla vernacular)	Mass petition by permanent residents of ward no - 4, Khodaki Bazaar Mohalla, Pashchim Medinipure.
13	03.10.2023 (by email)	There is a company in Kishanganj from Rajasthan Geeta Enterprise CNC and they are using JCB poclain machines and dredger machine for sand mining. They use this types of all the machines to collect the sand from the river and from the stomach of the river for more than 30 to 40 feet.	From: nazirhesham786@gmail.com

14	04.10.2023 (by email)	Complaint Against the Unauthorized Cutting of Mahogany Tree in Chiriyamore, Barrackpore for Installing a Private Digital LED Advertisement Board by one ADWORLD Advertisement Agency, Barrackpore, Mob: +91 9804046228.	Sh. Bijoy Chakraborty & Sh. Arindam Roychoudhury R/o 21/16A Sitala Bari Road, Nona Chandan Pukur, Barrackpore, Kolkata 700122 on behalf of "Paribesh Bandhab Moncho" Barrackpore, Noth 24 Parganas, WB
15	04.10.2023 (by email)	Urgent Concerns regarding Air and Noise Pollution and Communal Harmony in Nitya Ghosh Street and Kavithirtha Sarani, Kolkata - 700 023	Sh. Santosh Kumar Yadav, General Secretary, NGSKS 2/6 B, Nitya Ghosh Street, Kolkata - 700 023
16	04.10.2023 (by email)	Deforestation/Pollution In Lingabudhi Forest In Mysuru Due To Sewage water. The Lingabudhi forest in Mysuru is being destroyed gradually due to the flow of toxic sewage water to the forest land. This is because the sewage water from various residence layouts have been directed towards the storm water drainage, which is illegal. (Already copy sent/marked to NGT, SZB, Chennai)	Sh. Ranjith KV
17	10.10.2023 (by hand)	Illegal destruction of greenery in Newtown. It is reported that large no. of trees (around 100 nos.) which were planted on the roadside besides DLF IT Park and Eco Space were found chopped off on 05.10.2023 and destruction is massive without the knowledge and permission of NKDA. Copy forwarded for information to NGT, EZB, Kolkata.	Chief Executive Officer, New Town Kolkata Development Authority, Plot No. DG/13, Premises No. 04-3333 Action Area-ID, New Town, Kolkata - 700156

Raja Chatterjee
(Raja Chatterjee)

Registrar

REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT